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COMMUNAL RIOTS IN MAHARASHTRA

454. SHRI S. D. MISRA:

CHAUL)HARY A. MOHAM-MAD:

SHRI MAWAL KISHORE: SHRI MAHAVIR TYAGI: SHRI S. A. KHAJA MOHIDEEN:

Will the PRIME MINISTER be pleased to state:

- (a) what has been the extent of loss of life and property in the riots which occured in Bh-wandi, Jalgaon and other places in Maharashtra; and the steps taken to compensate the sufferers; and
- (b) what sters the Government of India have taken for checking the outbreak of any more communal riots in the State of Maharashtra?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) According to information received from the Government of Maharashtra the number of persons killed and injured was as follows:—

	Killed	Injured
Bhiwandi .	122	515
Thana (excluding B'niwandi)	g 17	97
Jalgaon	. 42	80

The loss of property at the various places was estimated at Rs. 1,63,84,731.

The State Government have provided relief and rehabilitation assistance to the riot victims in the form of free food, cash doles, gratuituous relief, subsidy for reconstruction of houses and for damage to power looms, loans for construction of houses, loans for occupational rehabilitation etc.

(b) Action has been taken by the Central and the State Governments in the light of the recommendations of the National Integration Council and the Commission of Inquiry into Communal Disturbances. The problem was discussed by he Prime Minister with Chief Minister of some States on May 23, 1970 and decisions were taken regarding a number of measures to be taken at the administrative level. Emphasis was laid inter alia on punitive impositions in the areas affected

by communal rioting, special attention to communally sensitive areas in the country and the treatment of communal violence on a footing different from that of violence arising out of agitations, etc. The State Governments have been advised accordingly.

GOVERNMENT OWNED HOTELS

## 455. SHRI B. K. KAUL: SHRI GANESHI LAL CHAUDHARY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether the Ashoka Hotel and other Government owned hotels have made any progress in profit making;
- (b) which of the hotels are still running at a loss; and
- (c) the steps being taken to see that these hotels do not incur losses in future?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The Ashoka Hotel has been making profits since 1960 and expects to continue doing so for the year 1969-70 also.

The Janpath Group consists of the Janpath, Lodhi and Ranjit hotels. While the Janpath Unit has been making a profit, the group as a whole has suffered a loss. For the year 1969-70, however, the group expects to make a profit.

The Laxmi Vilas Palace Hotel at Udaipur is a small unit with 24 beds taken over by the India Tourism Development Corporation from the Department of Tourism alongwith other Travellers' Lodges on 1-1-1969. For the year 1969-70, this unit is likely to end up with a small deficit of about Rs. 24,000.

(c) Concerted efforts are being made to improve the standard of service and profitability of the Public Sector Hotels. The major steps being taken in respect of the various units are:—

## 1. Ashoka Hotel:

The public areas, rooms and restaurants are being renovated according to a phased programme. The renovation